

Government of India has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for strengthening the infrastructure in selected 500 Mission cities. The cities eligible for coverage under the Mission includes all cities above one lakh population as per Census 2011 including those in Gujarat.

**Regulator for metro corporation**

†935. SHRI LAL SINH VADODIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering to constitute regulator for metro corporation;

(b) if so, whether Government has taken any step in this regard so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) No, Sir.

(b) Does not arise.

(c) Metro projects are governed by the Metro Railway (Construction of Works) Act, 1978 and Metro Railway (Operation & Maintenance Act), 2002, which have provisions for safety certification and fare fixation.

**Integrated solid and liquid waste disposal plan**

936. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has zeroed in on Punjab's low-cost sewage system to manage liquid waste and Tamil Nadu's integrated solid waste disposal plan for the Prime Minister's pet project Swachh Bharat Mission, if so, the details thereof; and

(b) by when these systems would be adopted in other States as part of Swachh Bharat Mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) No, Sir. Prioritization of the projects is being done at the State level. However, for the sewage system and solid waste management, Central assistance is available to the States under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission (SBM).

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† Original notice of the question was received in Hindi.